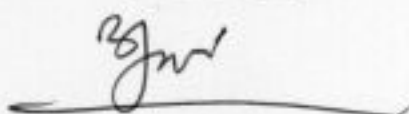


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2020

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

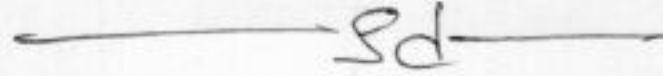
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	Advocate	Applicant	
<u>2.</u>				

CP NO.(IB)285/ALD/2019

Ms. Babita Jain, Advocate for applicant is present and states that she has received the cheque of Rs.7,94,634/- as full and final settlement of the dues and further seeks 15 days time for filing the application for withdrawal. Time is granted.

As prayed for, put up on 30th March, 2020.

Dated: 05.03.2020



**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)